

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V Meeting held on 21.04.2011**

The Meeting No. 3/AM12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 21.04.2011 in Room No.213 of DGFT under the Chairmanship of Shri. A. K. Singh, Jt. DGFT. The following officers were present: -

Sl. No	Name of the representatives & their designations	Department
1.	Shri. R. A. Lal, Director	R.O, TC, Noida
2.	Shri. J. D. Giri, Nominee, AEPC	AEPC
3.	Shri Nand Lal, Development Officer	DIPP
4.	Shri. Kuldeep Singh, Asstt. Director	MSME

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**(TEXTILES AND LEATHER ITEMS)**  
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**MEETING NUMBER** : 3/84-ALC3/2011 **MEETING DATE** : 21.04.2011

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1	<b>Case No.:1/52/84-ALC3/2010</b>	Party Name:ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:3/84-ALC3/2011 21.04.2011	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00373/AM11/	RLA File :05/24/040/00415/AM11/	Lic.No/Date:0510285449 08.03.2011	Defer Date:19.05.2011
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to await the same and defer the case for re-listing on 19.05.2011.			

2	<b>Case No.:1/3/84-ALC3/2011</b>	Party Name:GAURAV INTERNATIONAL	Meet No/Date:3/84-ALC3/2011 21.04.2011	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00010/AM12/	RLA File :05/23/040/00002/AM12/	Lic.No/Date:0510287773 07.04.2011	Defer Date: 19.05.2011
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to await the same and defer the case for re-listing on 19.05.2011.			

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<b>Case No.:2/3/84-ALC3/2011</b>	Party Name:GAURAV INTERNATIONAL	Meet No/Date:3/84-ALC3/2011 21.04.2011	<b>Status:</b> <b>Approved</b>	
HQ File :01/84/050/00011/AM12/	RLA File :05/23/040/00003/AM12/	Lic.No/Date:0510287778 07.04.2011		
<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this as detailed below:-				
S.No.	Export item	Export Qty.	Import item	Qty. allowed
1.	Ladies Top, made of 100% Polyester Dyed Woven Fabric, GSM: 100 (+/- 10%) Style: 851816 / 843914	31100 Nos.	100% Polyester Dyed Woven Fabric, GSM: 100 (+/- 10%)	38128 Sq. Mtrs.
The R.A shall be advised to take necessary action subject to compliance of other usual conditions.				

<b>Case No.:3/3/84-ALC3/2011</b>	Party Name:GAURAV INTERNATIONAL		Meet No/Date:3/84-ALC3/2011 21.04.2011	<b>Status:</b> <b>Approved</b>
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**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this as detailed below:-

S.No.	Export item	Export Qty.	Import item	Qty. allowed
1.	Ladies Shirt F/S with Pockets, made of 100% Rayon Yarn Dyed Woven Fabric, (Small & Large Check) GSM: 100 (+/- 10%) Style: S5C459	1710 Nos.	100% Rayon Yarn Dyed Woven Fabric, (Small & Large Check) GSM: 100 (+/- 10%)	5130 Sq. Mtrs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/3/84-ALC3/2011	Party Name:MAHAMERU FASHION APPAREL LIMITED	Meet No/Date:3/84-ALC3/2011 21.04.2011	Status: Approved
HQ File :01/84/050/00013/AM12/	RLA File :04/24/040/00003/AM12/	Lic.No/Date:0410123327 08.04.2011	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this as detailed below:-

S. No.	Export item	Export Qty.	Import item	Qty. allowed
1.	MENS LONG SLEEVE SHIRTS MADE OUT OF 60% COTTON 40% POLYESTER PIECE DYED WOVEN FABRIC 57/58 INCH GSM 120 ( Packed in 53028 Nos of Hanger Poly Bags PE 0.03 mm L42 inches X W22 inches slop)	53028 Nos.	60% Cotton 40% Polyester Piece Dyed Woven Fabric WIDTH 57 INCH/58INCH GSM 120	126051 Sq mtrs.
			100% COTTON WOVEN FUSIBLE INTERLINING 100% COTTON ARTICLE NO.3205 GSM 90 WIDTH 43.31 INCH	5408 Sq mtrs.
			100% COTTON WOVEN FUSIBLE INTERLINING 100% COTTON ARTICLE NO.3211 GSM 110 WIDTH 43.31 INCH	2386.26 Sq mtrs.
			100% COTTON WOVEN FUSIBLE INTERLINING 100% COTTON ARTICLE NO.3205 GSM 90 WIDTH 43.31 INCH	2386.26 Sq mtrs.
			Nonwoven Fusible interlining Article No 8004XO , GSM 37, 35.43 INCH Width	1962.040 Sq mtrs.
			Hanger Poly Bag kohls hanger bag PE0.03mm L42 INCHES XW22 INCHES slop	Net +1%

2.	MENS LONG SLEEVE SHIRTS MADE OUT OF 60% COTTON 40% POLYESTER YARN DYED WOVEN FABRIC 57/58 INCH GSM 110 ( Packed in 47200 Nos of Hanger Poly Bags PE 0.03mm L42 inches X W22 inches slop)	47200 Nos.	100% COTTON WOVEN FUSIBLE INTERLINING 100% COTTON ARTICLE NO.3205 GSM 90 WIDTH 43.31 INCH	4813 Sq mtrs.
			100% Cotton Woven Fusible Interlining 100% COTTON ARTICLE NO.3211 GSM 110 WIDTH 43.31 INCH	2124 Sq mtrs.
			100% Cotton Woven Fusible Interlining 100% COTTON ARTICLE NO.3205R GSM 90 WIDTH 43.31 INCH	2124 Sq mtrs.
			60% Cotton 40% Polyester Yarn Dyed Woven Fabric WIDTH 57 INCH/58INCH 110 GSM	120630 Sq mtrs.
			Hanger Poly Bag kohls hanger bag PE0.03mm L42 INCHES XW22 INCHES slop	Net +1%

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

6	Case No.:5/3/84-ALC3/2011	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:3/84-ALC3/2011 21.04.2011	Status: Deferred
	HQ File :01/84/050/00014/AM12/	RLA File :03/95/040/01010/AM11/	Lic.No/Date:0310626695 15.04.2011	Defer Date: 19.05.2011
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was decided to await the same and defer the case for re-listing on 19.05.2011.			

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